

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH  
**CP(C)/180/00047/2018**  
in  
**ORIGINAL APPLICATION NO. 180/00346/2015**

Thursday, this the 29<sup>th</sup> day of November, 2018

**CORAM**

**HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**  
**HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

K.Chellappan, aged 60 years  
S/o.Kuttan Nadar  
Retired Track Maintainer/Senior Section Engineer/Permanent Way/  
Trivandrum Central  
Permanent address:Neelathuvila Veedu  
Keekotta, Vattavila P.O  
Amaravila, Thiruvananthapuram District  
Pin -689533

... **Petitioner**

**[By Advocate Mr.T.C.Govindaswamy]**

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1. Shri.R.K.Kulshrestha  
General Manager  
Southern Railway  
Headquarters Office  
Park Town P.O  
Chennai – 600 003
2. Shri.Shirish Kumar Sinha  
Divisional Railway Manager  
Southern Railway  
Trivandrum Division  
Trivandrum -695 014

... **Respondents**

**(By Advocate Mr.Sunil Jacob Jose)**

This application having been finally heard on 29.11.2018, the Tribunal on the same day delivered the following in the open court.

ORDER (ORAL)

*Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER*

It is seen from the affidavit filed by the respondents that Pension Payment Order has been issued and it is up to the respondents to ensure that the amount is disbursed in time. We do not see any reason to keep this CP(C) pending. CP(C) is closed and the notices shall stand discharged. However, the petitioner in the CP(c) will be at liberty to approach this Tribunal again in case of any further default on the part of the respondents.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

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**List of Annexures**

Annexure P1 - A true copy of the Order dated 6.3.2017 in O.A No.180/00346/2015 rendered by this Tribunal.

CP Annexure R1 - True copy of the Memorandum No.V/P.407/I/CL/Engg./Court Cases dated 14.6.2018

CP Annexure R2 - True copy of the Cash receipt issued in favour of the petitioner

CP Annexure R3 - True copy of the interim order in CPNo.180/00044/2017in O.A 1044/2010 dated 6th July 2018.

CP Annexure R5 - True copy of the New Pension Payment Order No.20187060400237 dated 7.9.2018 issued in f/o Shri.Chellappan K. (petitioner)

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